GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE LEGISLATIVE DEPARTMENT

President's Act No. 3 of 1972.

THE WEST BENGAL DUTY ON INTER-STATE RIVER VALLEY AUTHORITY ELECTRICITY (RE-**ENACTING) ACT, 1972.**

[17th March, 1972.]

Enacted by the President in the Twenty-third Year of the Republic of India.

An Act to re-enact the West Bengal Duty on Inter-State River Valley Authority Electricity Act. 1971.

31 of 1971.

In exercise of the powers conferred by section 3 of the West Bengal State Legislature (Delegation of Powers) Act, 1971, the President is pleased to enact as follows:---

1. (1) This Act may be called the West Bengal Duty on Inter-State Short title River Valley Authority Electricity (Re-enacting) Act, 1972.

and commencement.

- (2) It shall come into force on the 1st day of April, 1972.
- 2. The West Bengal Duty on Inter-State River Valley Authority Re-enact-Electricity Act, 1971, as in force immediately before the commencement 5 of 1971, of this Act, is hereby re-enacted.

REASONS FOR THE RE-ENACTMENT

The West Bengal Duty on Inter-State River Valley Authority Electricity Act, 1971 was enacted by the President as a President's Act for levying and collecting duty on the consumption of electricity generated and sold by the Damodar Valley Corporation, an inter-State River Valley Authority. The Act also validates the past collections of such duties.

- 2. Under clause (2) or article 357 of the Constitution, the Act will cease to operate on the expiration of the period of one year from the date on which the Proclamation made under article 356 of the Constitution in relation to the State of West Bengal was revoked, that is to say, on the 1st day of April, 1972. As the continuance of the Act is necessary in the interests of the State Revenues, the Act is being re-enacted as a President's Act.
- 3. In view of the urgency of the matter, it does not appear practicale to consult the Consultative Committee on West Bengal Legislation. The measure is accordingly being re-enacted without reference to the Consultative Committee.